[RAJYA SABHA]

by the trading public in regard to delayed shifting of parcels, and

(d) if so what action is proposed to be taken against the said handling contractor?

THE MINISTER OF RAILWAYS (DR RAM SUBHAG SINGH). (a) to (d) Information is being collected and will be laid on the Table of the Sabha

> GOODS HANDLING CONTRACT FOR Allahabad and Juhi Stations

1616. SHRI N K. SHEJWALKAR . SHRI J P. YADAV

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the TENDER COMMITTEE recently recommended tenders for goods handling contracts at Allahabad and Juhi including Fazalgan; for acceptance by the competent authority on lump-sum basis ignoring the specific terms and conditions for the tender, and

(b) if so, what action is proposed to be taken against the Tender Committee for recommending such irregular tenders for acceptance by the competent authority?

THE MINISTER OF RAILWAYS (DR RAM SUBHAG SINGH): (a) and (b) The Tender Committee recommended the award of the goods handling contracts at Allahabad and Juhi including Fazalganj at lump-sum rates instead of rates for individual items of work. The c.rcumstances in which the recommendation was made are under investigation. The question whether any action against the members of the Committee is warranted will be decided after the investigation is completed.

PRODUCTION OF CONVEYOR-BELT IN PONDICHERRY

1817 SHRI S SIVAPRAKASAM · Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received any applications for the grant of licences for producing conveyorbelt which will be used at Neyveli, from new entrepreneurs of the Union Territory of Pondicherry; and

(b) if so, what is Government's reaction in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Madam Conveyor belting is on the banned list for the current licensing policy

(b) Does not arise.

FUNCTIONAL INDUSTRIAL ESTATE FOR RAILWAY EQUIPMENT AT NAGPUR

1618 SHRI T. G DESHMUKH : SHRI N P CHAUDHRI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state the reasons for dropping the scheme for the Functional Industrial Estate for Railway Equipment at Nagpur while other two such Estates for Automobile and Electronic at Bombay and Poona are progressing well?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): The Government of Maharashtra proposed to establish a Functional Industrial Estate for wire-based industries at Nagpur as ancillary to a Wire Rod Mill and Wire Drawing Unit. However, these two units did not materialise. Therefore, the ancillary estate for wirebased industries could not be established and had to be dropped.

Small Industries Institute at Nagpur

1619 SHRI T G. DESHMUKH : SHRI N. P. CHAUDHRI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Central Government have recently received any recommendation from the Government of